

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/9268/2020

This the 30<sup>th</sup> day of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Dr.Gousai Khan (Age 31 years)  
D/o Dr.(Prof.) Mohamamid Ishaq Khan,  
R/o: Rawalpora, Srinagar, Kashmir.

.....Applicant

(Advocate: Mr. Altaf Haqani)

**Versus**

1. State of Jammu & Kashmir,  
Through Commissioner/Secretary to Govt.  
Higher Education Department,  
Civil Secretariat, Srinagar.
2. Director, Colleges,  
Government of J&K, Srinagar.
3. Principal Govt. Degree College for Women,  
Anantnag, Kashmir.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, DAG)

**ORDER**  
**[ORAL]**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -**

Learned counsel for the applicant submits that the case has become  
infructuous.

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2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed as become infructuous. No costs.

(RAKESH SAGAR JAIN)  
MEMBER (J)

*Ak/-*